



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.11.2023

NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	I.A. No. 2481 of 2023 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors.	01.11.2023	04.12.2023
2.	Comp. App. (AT) (Ins) No. 1129 of 2022 & I.A. No. 3368, 3369, 3370 of 2022	Rana Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	01.11.2023	18.12.2023
3.	Comp. App. (AT) (Ins) No. 1130 of 2022 & I.A. No. 3373, 3374, 3375 of 2022	DAG Creative Media Pvt. Ltd. Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	01.11.2023	18.12.2023

4.	Comp. App. (AT) (Ins) No. 1145 of 2022 & I.A. No. 3440, 3341, 3342 of 2022	Arunendu Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	01.11.2023	18.12.2023
5.	Comp. App. (AT) (Ins) No. 1146 of 2022 & I.A. No. 3444, 3445, 3446 of 2022	Mrs. Snighda Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	01.11.2023	18.12.2023
6.	Comp. App. (AT) (Ins) No. 776 of 2022 & I.A. No. 2157, 3001 of 2022	Jalesh Kumar Grover Resolution Professional for GPI Textiles Ltd. Vs. The Hongkong and Shanghai Banking Corporation Ltd. & Ors. With	01.11.2023	12.12.2023
7.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 561, 2223 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	01.11.2023	12.12.2023
8.	Comp. App. (AT) (Ins) No. 1298 of 2022 & I.A. No. 3970 of 2022 (With Defects)	Make India Smart Pvt. Ltd. Vs. Safeway Insurance TPA Pvt. Ltd.	01.11.2023	22.12.2023
9.	Comp. App. (AT) (Ins) No. 413 of 2023 & I.A. No. 1374, 1375	A2Z InfraserVICES Ltd. Vs. Reliance Realty Ltd.	01.11.2023	05.12.2023
10.	Comp. App. (AT) (Ins) No. 516 of 2023 & I.A. No. 1682, 1683 of 2023 (With Defects)	India Medtronic Pvt. Ltd. Vs. Healthcare Associates Pvt. Ltd. With	01.11.2023	28.11.2023

11.	Comp. App. (AT) (Ins) No. 515 of 2023 & I.A. No. 1679, 1680 of 2023 (With Defects)	India Medtronic Pvt. Ltd. Vs. Healthcare Associates Pvt. Ltd.	01.11.2023	28.11.2023
12.	Comp. App. (AT) (Ins) No. 869 of 2023 & I.A. No. 2956, 2957 of 2023	Pawan Kumar Jain Vs. State Bank of India	01.11.2023	18.12.2023
13.	Comp. App. (AT) (Ins) No. 1331 of 2023 & I.A. No. 4714 of 2023	REC Ltd. Vs. Sinnar Thermal Power Ltd.	01.11.2023	20.12.2023
14.	Comp. App. (AT) (Ins) No. 1185 of 2022 & I.A. No. 4477 of 2022 & 1780, 2830, 4382, 4384, 4541 of 2023 (PH)	Jeevagan Narayana Swami Nadar Suspended Director of Sinnar Thermal Power Ltd. Vs. Shapoorji Pallonji & Co. Pvt. Ltd. & Anr.	01.11.2023	20.12.2023
15.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	01.11.2023	18.12.2023
16.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	01.11.2023	18.12.2023
17.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	01.11.2023	18.12.2023
18.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	01.11.2023	18.12.2023

19.	Comp. App. (AT) (Ins) No. 426 of 2021 & I.A. No. 1092 of 2021	Punjab National Bank Vs. Walia Traders Ltd. With	01.11.2023	18.12.2023
20.	Comp. App. (AT) (Ins) No. 434 of 2021 & I.A. no. 1119, 1120 of 2021	Punjab National Bank Vs. Walia Traders Ltd.	01.11.2023	18.12.2023
21.	Comp. App. (AT) (Ins) No. 1351 of 2022 & I.A. No. 4196, 4197, 4666, 4731 of 2022 & 1500 of 2023 (With Defects)	Sunil Kumar Agarwal & Anr. Vs. Anand Sonbhadra Resolution Professional of Shubhkamna Buildtech Pvt. Ltd. & Ors. With	01.11.2023	30.11.2023
22.	Comp. App. (AT) (Ins) No. 1490 of 2022 & I.A. No. 4709, 4714, 4715, 4728, 4729 of 2022 (With Defects)	Rishi Kapoor Vs. Anand Sonbhadra With	01.11.2023	30.11.2023
23.	Comp. App. (AT) (Ins) No. 1347 of 2022 & I.A. No. 4180 of 2022	Merina Commotrade Pvt. Ltd. Vs. Anand Sonbhadra Resolution Professional for Shubhkamna Buildtech Pvt. Ltd. & Ors. With	01.11.2023	30.11.2023
24.	Comp. App. (AT) (Ins) No. 1468 of 2022 & I.A. No. 4626, 4627 of 2022	Shubhkamna City Welfare Association Through its Authorized Signatory & Anr. Vs. Shubhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr. With	01.11.2023	30.11.2023
25.	Comp. App. (AT) (Ins) No. 184 of 2023 & I.A. No. 669, 670, 671 of 2023	Greater Noida Industrial Development Authority Through Chief Executive Officer Vs. Anand Sonbhadra Resolution Professional Subhkamna Buildtech Pvt. Ltd. With	01.11.2023	30.11.2023

26.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3831, 3832, 3833 of 2023 (With Defects)	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	01.11.2023	30.11.2023
27.	Comp. App. (AT) (Ins) No. 66 of 2023 & I.A. No. 2220 of 2023	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd.	01.11.2023	12.12.2023
28.	Competition App. (AT) No. 35 of 2022 & I.A. No. 2703, 2702 of 2022	Rati Engineering Through Its Partner Mr. Gautam K. Bhesania Vs. Competition Commission of India & Ors. With	01.11.2023	18.12.2023
29.	Competition App. (AT) No. 28 of 2022 & I.A. No. 2046, 2047 of 2023	Mukeshkumar Ishvarlal Patel Director, PMP Infratech Pvt. Ltd. Vs. The Competition Commission of India & Ors. With	01.11.2023	18.12.2023
30.	Competition App. (AT) No. 19 of 2021 & IA No. 2841, 2842 of 2021 & 1635 of 2022	PMP Infratech Private Ltd. Vs. The Competition Commission of India & Ors.	01.11.2023	18.12.2023

By order of Hon'ble Chairperson

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Registrar